

on this issue has been received by the Government of India. As there has been no agreement so far between the Governments concerned with regard to the procedure to be adopted for resolving this issue, it has not been possible for the Central Government to take any steps in the matter.

†SCREENING OF FILMS ON JAWAHARLAL
NEHRU

587. SHRI ARJUN ARORA:
SHRI KRISHAN KANT:
SHRI N. SRI RAMA REDDY:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether cinema or television films on Jawaharlal Nehru received by Government as presents from the Soviet Union, British Broadcasting Corporation and other agencies has been screened or telecast; and

(b) if so, the places and occasions on which the films were screened?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Madam.

(b) Most of these films have been screened at the Nehru Memorial Museum and Library, New Delhi, twice a week almost regularly from 18-3-1967 to 13-4-1969 when this practice was stopped due to the lack of a suitable auditorium. Two of these films were also telecast by the All-India Radio, Delhi, on 27th and 28th May, 1968.

†FOREIGN MONEY RECEIVED BY INDIAN
NEWSPAPERS

599. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any cases have come to notice in which Indian newspapers, periodicals and magazines have received money from foreign countries;

(b) if the reply to part (a) above be in the affirmative, what are the details thereof, and

(c) whether any enquiries have been conducted in this connection?

†Transferred from the 9th May, 1969

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) to (c) The report of the Intelligence Bureau on the use of foreign money in the last General Elections and for other purposes has been carefully considered. Government will make a statement on the subject in the current Session of Parliament.

†ENTERTAINMENT TAX

705. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the higher Entertainment Tax has been recently levied by Government without consulting the Motion Pictures Association of India;

(b) whether any protest has been lodged with Government by motion picture exhibitors of Delhi in this connection; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The Delhi Administration under powers delegated to them have levied higher entertainment tax. Consultation with Motion Pictures Association was not necessary. The Motion Pictures Association made certain representations to Delhi Administration in this respect which are reported to be under their consideration.

†A.R.C. STUDY GROUP ON URBAN
DEVELOPMENT

706. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any study group was set up by the Administrative Reforms Commission to look into the administrative problems of urban development in the country;

(b) if so, whether the report has been submitted to Government; and

†Transferred from the 13th May, 1969.

(c) what are the views of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Madam.

(b) and (c) Do not arise.

†GHALIB CENTENARY CELEBRATIONS

721. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government sanctioned any amount of money for the Ghalib Centenary Celebrations;

(b) if so, what was the amount sanctioned; and

(c) whether any accounts of the money spent on the celebration have been received by Government from the Ghalib Centenary Committee?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Madam.

(b) A total amount of Rs. 20.00 lakhs was agreed to out of which Rs. 15 lakhs was released in the year 1968-69 and the balance of Rs. 5 lakhs will be released during the current financial year

(c) No, Madam. The Ghalib Centenary Committee has been asked to submit the statement of account and the utilisation certificate duly countersigned by a Chartered Accountant by 31st December, 1969.

†SCHEME TO CONNECT THE RIVER BRAHMAPUTRA WITH GANGA

737. SHRI MULKA GOVINDA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have approved a scheme for connecting the rivers Brahmaputra and Ganga for the purpose of riverine transport between Assam and the rest of India circumventing Pakistan; and

(b) if so, whether any steps have been taken by Government to implement this scheme?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) and (b) The Tista Multipurpose Barrage Project comprising the construction of a barrage across the river Tista with a right bank canal joining the river Brahmaputra was previously investigated by the Ministry of Irrigation and Power. In view of the large investments involved in the execution of the project, this will have to be phased. As a first stage requirement, the State Government of West Bengal have prepared a scheme only for irrigating areas on the right bank of the Tista. Navigational aspects are not being included in this scheme. It is not possible at this stage to indicate when the project will be taken up for execution.

†COUNTRIES CELEBRATING GANDHI CENTENARY

862. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the names of the countries which are celebrating Gandhi Centenary; and

(b) whether these countries have asked for any help from India in this respect, if so, what?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) A statement is attached.

STATEMENT

The following countries are celebrating Gandhi Centenary:

1. Afghanistan
2. Algeria
3. Argentina
4. Australia
5. Austria
6. Belgium
7. Bolivia
8. Brazil
9. Burma

†Transferred from the 13th May, 1969.

†Transferred from the 15th May, 1969.